



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ९, अंक १२]

सोमवार, मार्च १३, २०२३/फाल्गुन २२ शके १९४४

[पृष्ठे १८, किंमत : रुपये २७.००

असाधारण क्रमांक १९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2023 (Mah. Act No. XII of 2023), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XII OF 2023.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 13th March 2023.)

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2023.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2023; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fourth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, Short title. 2023.

Withdrawal of
Rs.
63,83,97,25,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2022-
2023.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of six thousand three hundred eighty three crores, ninety seven lakhs, twenty five thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2023, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2023.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
A-EXPENDITURE ON REVENUE ACCOUNT						
Home Department						
B-1	Police Administration	2014, 2055, 2070,	Administration of Justice Police Other Administrative Services	11,000	...	11,000
B-2	State Excise	2039,	State Excise	1,48,08,000	...	1,48,08,000
B-3	Transport Administration	2041, 3055, 3056,	Taxes on Vehicles Road Transport Inland Water Transport	2,67,73,32,000	...	2,67,73,32,000
B-5	Jails	2056,	Jails	1,000	...	1,000
B-7	Economic Services	3001, 3051,	Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses	2,000	...	2,000
			Total-Home Department	2,69,21,54,000	...	2,69,21,54,000
Revenue and Forest Department						
C-1	Revenue and District Administration	2029, 2045, 2053, 2070,	Land Revenue Other Taxes and Duties on Commodities and Services District Administration Other Administrative Services	1,000	...	1,000
C-2	Stamps and Registration	2030,	Stamps and Registration	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	3,000	...	3,000
		Total-Revenue and Forest Department	6,000	...	6,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education	2,000	...	2,000
D-4	Animal Husbandry	2403, Animal Husbandry	7,000	...	7,000
D-6	Fisheries	2405, Fisheries	12,27,58,000	...	12,27,58,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	12,27,67,000	...	12,27,67,000
		School Education and Sports Department			
E-2	General Education	2202, General Education	3,000	...	3,000
		Total-School Education and Sports Department	3,000	...	3,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Urban Development Department						
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3054,	District Administration Other Administrative Services Urban Development Roads and Bridges	8,000	...	8,000
			Total-Urban Development Department	8,000	...	8,000
Finance Department						
G-1	Sales Tax Administration	2020, 2040, 3475,	Collection of Taxes on Income and Expenditure Taxes on Sales, Trade etc. Other General Economic Services	9,69,39,000	...	9,69,39,000
G-5	Treasury and Accounts Administration	2054,	Treasury and Accounts Administration	10,94,41,000	...	10,94,41,000
G-6	Pensions and Other Retirement Benefits	2071,	Pensions and Other Retirement Benefits	...	9,00,00,000	9,00,00,000
			Total-Finance Department	20,63,80,000	9,00,00,000	29,63,80,000
Public Works Department						
H-3	Housing	2216,	Housing	97,39,40,000	...	97,39,40,000
H-5	Roads and Bridges	3054,	Roads and Bridges	6,42,47,00,000	...	6,42,47,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works			
		2202, General Education	8,000	...	8,000
		2203, Technical Education.			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2230, Labour, Employment and Skill Development			
		2403, Animal Husbandry			
		2405, Fisheries			
		Total-Public Works Department	7,39,86,48,000	...	7,39,86,48,000
Water Resources Department					
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation	4,000	...	4,000
		2701, Major and Medium Irrigation			
		2702, Minor Irrigation			
		2705, Command Area Development			
		2711, Flood Control and Drainage			
		2801, Power			
		3402, Space Research			
		Total-Water Resources Department	4,000	...	4,000
Law and Judiciary Department					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
J-1	Administration of Justice	2014, Administration of Justice	1,000	4,000	5,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 3475, Other General Economic Services	1,000	...	1,000
Total-Law and Judiciary Department			2,000	4,000	6,000
Industries, Energy and Labour Department					
K-1	Other Taxes and Duties on Commodities and Services	2045, Other Taxes and Duties on Commodities and Services	4,52,47,000	...	4,52,47,000
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	1,000	...	1,000
K-7	Industries	2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries	7,63,77,14,000	...	7,63,77,14,000
Total-Industries, Energy and Labour Department			7,68,29,62,000	...	7,68,29,62,000
Rural Development Department					
L-3	Rural Development Programmes.	2059, Public Works	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2235, Social Security and Welfare			
		2415, Agricultural Research and Education			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programmes			
		2810, New and Renewable Energy			
		3054, Roads and Bridges			
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	22,14,72,80,000	...	22,14,72,80,000
		Total-Rural Development Department	22,14,72,81,000	...	22,14,72,81,000
Social Justice and Special Assistance Department					
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, District Administration		9,000	9,000
		2202, General Education			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2401, Crop Husbandry			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		Total-Social Justice and Special Assistance Department	9,000	...	9,000
		Planning Department			
O-8	Tourism	3452, Tourism	2,000	...	2,000
		Total-Planning Department	2,000	...	2,000
		Public Health Department			
R-1	Medical and Public Health	2049, Interest Payments	4,000	...	4,000
		2210, Medical and Public Health			
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department	4,000	...	4,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
Medical Education and Drugs Department					
S-3	Medical and Public Health	2251, 2406,	Secretariat Social Services Forestry and Wild Life	1,000 ...	1,000 1,000
			Total-Medical Education and Drugs Department	1,000	1,000
Tribal Development Department					
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, 2202, 2204, 2210, 2211, 2215, 2217, 2225, 2230, 2235, 2236, 2401, 2403, 2405, 2406, 2425, 2435,	Public Works General Education Sports and Youth Services Medical and Public Health Family Welfare Water Supply and Sanitation Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Nutrition Crop Husbandry Animal Husbandry Fisheries Forestry and Wild Life Co-operation Other Agricultural Programmes	8,000	8,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Special Programmes for Rural Development			
	2501,	Rural Employment			
	2505,	Minor Irrigation			
	2702,	Power			
	2801,	New and Renewable Energy			
	2810,	Village and Small Industries			
	2851,	Industries			
	2852,	Roads and Bridges			
	3054,	Road Transport			
	3055,				
		Total-Tribal Development Department	8,000	...	8,000
		Co-operation, Marketing and Textiles Department			
V-2	Co-operation.	2070,	Other Administrative Services	13,34,96,36,000	13,34,96,36,000
		2235,	Social Security and Welfare
		2406,	Forestry and Wild Life		
		2425,	Co-operation		
		2435,	Other Agricultural Programmes		
		2851,	Village and Small Industries		
		2852,	Industries		
		3451,	Secretariat-Economic Services		
		3456,	Civil Supplies		
		Total-Co-operation, Marketing and Textiles Department	13,34,96,36,000	...	13,34,96,36,000
		Higher and Technical Education Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
W-3	Technical Education.	2203, Technical Education.	1,000	...	1,000
W-4	Art and Culture	2205, Art and Culture	10,23,49,000	...	10,23,49,000
		Total-Higher and Technical Education Department	10,23,50,000	...	10,23,50,000
		Women and Child Development Department			
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	4,000	...	4,000
		Total-Women and Child Development Department	4,000	...	4,000
		Water Supply and Sanitation Department			
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	1,000	...	1,000
		Total-Water Supply and Sanitation Department	1,000	...	1,000
		Skills, Employment, Entrepreneurship And Innovation Department			
ZA-1	Interest Payments	2049, Interest Payments	...	5,98,17,40,000	5,98,17,40,000
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour, Employment and Skill Development	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZI-3	Social Security and Welfare	2235, Social Security and Welfare	Rs. 86,000	Rs. ...	Rs. 86,000
		Total-Persons with Disabilities Welfare Department	1,01,000	1,000	1,02,000
		Total-A-Expenditure on Revenue Account	53,70,23,37,000	6,07,17,45,000	59,77,40,82,000
		B-EXPENDITURE ON CAPITAL ACCOUNT			
		Home Department			
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	2,000	...	2,000
		4070, Capital Outlay on Other Administrative Services			
		5002, Capital Outlay on Indian Railways-Commercial Line			
		5055, Capital Outlay on Road Transport			
		Total-Home Department	2,000	...	2,000
		Agriculture,Animal Husbandry,Dairy Development and Fisheries Department			
D-9	Capital Expenditure on Fisheries	4405, Capital Outlay on Fisheries	1,000	...	1,000
		6405, Loans for Fisheries			
		Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department	1,000	...	1,000
		Urban Development Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
F-7	Loans for Urban Development	6217, Loans for Urban Development	Rs. 1,000	Rs. ...	1,000
		Total-Urban Development Department	1,000	...	1,000
Finance Department					
G-8	Capital Expenditure on Fisheries	4070, Capital Outlay on Other Administrative Services 5475, Capital Outlay on Other General Economic Services	75,00,00,000	...	75,00,00,000
		Total-Finance Department	75,00,00,000	...	75,00,00,000
Public Works Department					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, Capital Outlay on Housing 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges	3,31,56,06,000	...	3,31,56,06,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4217, Capital Outlay on Urban Development 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services	9,000	...	9,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4406, Capital Outlay on Forestry and Wild Life			
		4425, Capital Outlay on Co-operation			
		4701, Capital Outlay on Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		Total-Tribal Development Department	2,000	...	2,000
		Co-operation, Marketing and Textiles Department			
V-3	Capital Expenditure on Social Services	4425, Capital Outlay on Co-operation	1,000	...	1,000
		4435, Capital Outlay on Other Agricultural Programmes			
		4851, Capital Outlay on Village and Small Industries.			
		5475, Capital Outlay on Other General Economic Services			
		Total-Co-operation, Marketing and Textiles Department	1,000	...	1,000
		Soil and Water Conservation Department			
ZH-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	2,000	...	2,000
		4702, Capital Outlay on Minor Irrigation			
		Total-Soil and Water Conservation Department	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Persons with Disabilities Welfare Department					
ZI-4	Capital Outlay on Social Security and Welfare 4235,	Capital Outlay on Social Security and Welfare	1,000	...	1,000
ZI-5	Loans to Government Servants etc 7610,	Loans to Government Servants etc	3,000	...	3,000
Total-Persons with Disabilities Welfare Department			4,000	...	4,000
Total-B-Expenditure on Capital Account			4,06,56,43,000	...	4,06,56,43,000
Grand Total			57,76,79,80,000	6,07,17,45,000	63,83,97,25,000